

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4939  
ANSWERED ON:27.04.2005  
CBI REPORT REGARDING ILLEGAL ACQUISITION OF PROPERTIES  
Kaushal Shri Raghuvir Singh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

referring to USQ No. 3109 dated March 23, 2005 and state:

- (a) the details of inquiry report, name and designation of officials involved and the present status of 331 cases registered by the Central Bureau of Investigation from the year 2002 to 2005 (upto February 28, 2005) relating to acquisition of properties/assets through corrupt practices by public servants which are disproportionate to their known sources of income;
- (b) whether there is a mechanism to check corruption among officials of State Government;
- (c) if so, the State-wise details of agencies entrusted with such jobs;
- (d) the state wise details of corruption cases registered against Government officials from the year 2001 to 2004; and
- (e) the State-wise statistical details regarding inquiries conducted and the action taken in regard to the above?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): According to reply to unstarred Question No. 3109 dated March 23, 2005 there are 311 cases and not 331. Out of the 311 cases, investigation has been completed in 144 cases. Chargesheet has been filed in 69 cases. 35 cases have been recommended for regular departmental action (RDA) and in 18 cases sanction of prosecution has been sought, 20 cases have been recommended for closure and 2 cases have been referred to the concerned departments for taking such action as deemed fit. The details of the cases sought, other than those which are still under investigation, is as per Annexure 'A'. The details of remaining 167 cases are not disclosed so that their investigations are not affected adversely.

(b) & (c): The State Governments have various agencies for this purpose in their respective States like Vigilance Departments, Anti-corruption Bureau, Investigating agencies and the Lok Ayuktas etc..

(d) & (e): The data regarding details of State-wise corruption cases is not maintained centrally.

**ANNEXURE-A**

S1. No. Name and designation of the accused Present position of the case Disproportionate Assets  
and action taken in respect for which the charge-  
of the accused sheet has been filed.

1. Sh. MQ Ansari, the then AGM(C), Chargesheet filed. Rs.48.27 Lakh  
O/o CGMT, Bihar Telecom Circle, Patna.

2. Shri Pankaj Kumar, Inspr., Customs, Recommended for Regular Not Applicable (NA)  
Patna Division, Patna Departmental Action (RDA)

3. Shri Nagbansh Singh, Supdt., Customs, Sanction for prosecution is awaited. NA  
Patna Divion, Patna

4. Shri B. Jagannath, Chief Accounts Officer, Recommended for RDA N.A.  
Office of the Principal General Manager,  
Bangalore Telecom District, BSNL, Bangalore.

5. Shri M.V. Vidya Sagar, Assistant Engineer Recommended for RDA N.A.  
(Planning), ITI, Bangalore
6. Shri G.J. Suresh, Office Superintendent, Case closed. N.A.  
Bharat Heavy Electricals Ltd., Electronic  
Division, Mysore Road, Bangalore
7. Shri N. Ramanuja, Chairman and Managing Charge sheet filed. Rs. 178.84 Lakh  
Director, Hindustan Machine Tool  
Limited, Bangalore.
8. Shri S. Thimmaraja, JTO, Bharat Sanchar Recommended for RDA NA  
Nigam Ltd., Davengere District, Karnataka
9. Shri R. Shankarappa, Sub-Divisional Charge sheet filed. Rs. 23.72 Lakh  
Engineer, Bharat Sanchar Nigam Ltd. (BSNL),  
Malleswaram, Bangalore.
10. Shri P. Mallikarjuna, Telephone Mechanic, Recommended for RDA N.A.  
BSNL, Malleswaram, Bangalore.
11. Sh. M.L. Kharoo, Production Assistant, Charge sheet filed. Rs. 27.28 Lakh  
Doordarshan Kendra, Jammu.
12. Sh. Manohar Lal Sethi, Sr. Accountant, Recommended for RDA NA  
Accountant General's Office, Jammu.
13. Sh. Manohar Lal, Sub-Divisional Engineer Charge sheet filed. Rs. 13.07 Lakh  
(Transmission), BSNL, Jammu.
14. Shri Varghese Koshy, Sales Assistant, SP's Report recommending NA  
India Tourism Development Corporation RDA for major penalty against  
(ITDC), Duty Free Shop, Sahar Shri Varghese Koshy forwarded  
International Airport, Mumbai. to the Executive Director (Vig.),  
ITDC, New Delhi on 10.11.2003.
15. Sh. J.L. Kotecha, Inspector, Central Charge sheet filed Rs. 21.10 Lakh  
Excise & Customs, Dhrangadhra, Distt.  
Surenderanagar, Gujarat
16. Sh.K.N.Chawda, Inspector, Customs, Ahmedabad Case closed. -
17. Sh. D.V. Odedra, Sub-Divisional Case closed. -  
Officer (T), BSNL, Ranavav (Porbandar)
18. Sh.V.K.Puri, Commissioner of Customs, Lucknow Charge sheet filed. Rs.130 Lakh
19. Sh. Antonio Jose Diniz, Junior Materials Recommended for RDA . NA  
Officer, O/o Materials Manager, Mormugac  
Port Turst, Goa. Status- Management Scale-III
20. Sh. Manvir Singh Kaushal, Officiating Sanction for prosecution is awaited. NA  
Sub-Divisional Engineer, Goa Telecom,  
BSNL, GOA.

21. Sh.A.L.Tejpgal, Joint Asstt. Director, Case closed. Nil  
Intelligence Bureau, New Delhi
22. Sh.Purna Chandra Pradhan, Officer Case closed. Nil  
(Investment) Cuttack Gramya Bank, Cuttack.
23. Sh.Abhimanyu Satapathy, UDC, O/o Supdt. Charge sheet filed. Rs.19.72 Lakh  
Archaeologist, Archaeological Survey  
of India, Bhubaneswer
24. Sh. Sujal Kr. Deb, Asstt Engineer Charge sheet filed. Rs.17.60 Lakh  
(Retd.) Oil India Ltd.
25. Dipak Kr. Deka, Messenger, Numaligarh Charge sheet filed. Rs.1.72 Lakh  
Refinery Ltd.
26. Sh. P.C. Das, Sub-Divisional Officer Prosecution sanction is awaited. -  
(Procurement), BSNL
27. Sh. Biren Borgohain, Executive Director- Case closed. -  
cum-Chief Vigilance Officer, North Eastern  
Electric Power Corporation
- Smt. Roop Lekha Borgohain, Prof. & Head of  
Deptt. Pol Science, NEHU
28. Sh. K. C. Medhi, Sub-Divisional Officer Referred to the Department for -  
(Phone), BSNL such action as deemed fit.
29. Sh. Anil Kumar, DCOS, North Frontier Railway. Prosecution sanction is awaited. -
30. Sh. Thirnal Talukdar, UD Asstt. Charge sheet filed. Rs.19.29 Lakh  
Regional Passport Office
31. Sh. Rupa Kr. Gogoi, Asstt. Charge sheet filed Rs.12.34 Lakh  
Regional Passport Office
32. Sri Ram Narain, the then Telecom District Charge sheet filed. Rs.65.18 Lakh  
Manager, Lakhimpur Kheri
33. Shri Manoj Kumar Singh, SDE, Telecom, Charge sheet filed. Rs. 32.98 Lakh  
Pallia Lakhimpur
34. Sri Atul Chandra Tikadar, Additional Charge sheet filed Rs.29.75 Lakh  
Commissioner, Customs, Kolkata formerly  
Additional Commissioner, Central Excise,  
Visakhapatnam
35. Sri A.V.Ramanaiah, General Manager Charge sheet filed Rs.18.30 Lakh  
(Finance & Accounts), Visakhapatnam  
Steel Plant, Visakhapatnam.
36. Sri K.Sanyasi Rao, Manager (Finance), Recommended for RDA. NA  
Visakhapatnam Steel Plant, Visakhapatnam.

37. Sri M.Subramaniam, Income Tax Officer, Charge Sheet filed Rs.24.87 Lakh  
Income Tax, Vizianagaram.
38. Sri Gopal Singh, Sr. Clerk, Central Coal Charge Sheet filed Rs.26.73 lakh  
Fields Limited, Hesagarha Colliery,  
Kuju Area, Hazaribagh.
39. Sri Shanker Kumar Agrawal, Materials Sanction for prosecution is awaited. NA  
Manager, Central Coalfields Limited,  
Darbhanga House, Ranchi.
40. 1. Shri A.Manickam, Dy. Mgr. (Maintenance), Recommended for RDA . NA  
Chennai Petroleum Corporation Ltd., Chennai.  
2. Smt. M.Louisa, W/o Shri A.Manickam.-
41. Shri P.Vijay Amal Doss, District Manager, Charge sheet filed against Rs.18.64 lakh.  
Food Corporation of India, Cuddalore, both the accused.  
2. Smt Regina Mary, W/o Shri Vijay Amal  
Doss, Teacher, Govt. Girls High School,  
Cuddalore
42. K.R. Velu,Dy.Commissioner of Customs,Chennai Charge sheet filed. Rs. 53.05 Lakh
43. Shri G.Venkatanarayana, State Director, Chargesheet filed. Rs.47.01 Lakh  
Khadi Village Industries Commission, Chennai
44. P. Prabhakaran, Supdt. of Customs, Recommended for RDA. NA  
Customs House, Chennai.
45. Sh. Virender Singh, IRS:1967, Director Charge sheet filed. Rs.243.28 Lakh  
General, National Academy of Custom,  
Excise & Narcotics, Faridabad (Retired  
on 31.10.2004)
46. Shri Ram Chander Sankhla, (IRS-1990) the Charge sheet filed. Rs. 8.68 Lakh  
then Asstt. Collector, Customs and Central  
Excise, Amritsar
47. 1) Shri Bankim Kapadia, Chief Producer, Charge sheet filed. Rs. 58.55 Lakh  
Films Division, Mumbai
48. Shri Surendra Prasad Rai, Dy. Director of Charge Sheet filed Rs.21.96 Lakh  
Agriculture, Administration of  
Daman & Diu, Daman
49. Shri Harsha Srivastava, Appraiser, Charge Sheet filed Rs.29.58 Lakh  
New Custom House, Mumbai.
50. Shri Sudhakar Pandurang Phadke, Examiner, Charge Sheet filed Rs.17.90 Lakh  
Customs, Mumbai
51. 1) Shri Mohd. Zahir Shaikh, Cable Jointer Charge Sheet filed Rs.17.62 Lakh  
Mahanagar Telephone Nigam Ltd. (MTNL),  
Navi Mumbai.  
2) Smt. Salma Zahir Shaikh (Wife of A-1)

52. Shri C.L.Thadani, O/o The Seamen`s Provident Sanction for prosecution is awaited. -  
Fund Commissioner, Ballard Estate, Mumbai
53. Shri M.R. Ghubade, Officer, MTNL, Mumbai Charge Sheet filed Rs.6.58 Lakh
54. Shri Lajpatrai Waghela, Excise Inspector, Charge Sheet filed Rs.17.78 Lakh  
Diu, UT of Daman & Diu.
55. Shri K.D. Poulouse, Divisional Engineer, Sanction for prosecution. is awaited. -  
MTNL, Mumbai.
56. Shri A.M. Sannad, Executive Engineer, Sanction for Prosecution is awaited. -  
Administration of Daman & Diu, Electricity  
Deptt., Daman
57. Sh. S.N. Sharma, Inspector, Income Tax, Recommended for RDA. NIL  
Deptt. Makrana, (Rajasthan)
58. Sh. N.S./ Rathore, the then G.M. Mineral Charge sheet filed. Rs. 25.13 Lakh  
and Metals Trading Corporation Ltd. (MMTC)  
Jaipur (Now at New Delhi).
59. Sh. B.R. Meena, Supdt. Archeological Charge sheet filed. Rs. 50.36 Lakh  
Survey of India, Jaipur
60. Sh. R.A. Verma, Joint Commissioner of Charge sheet filed. Rs.107.98Lakh  
Income Tax, Range -II, Jaipur.
61. Sh. A.L. Naik/Driver, 610, Electrical and Charge sheet filed. Rs.9.06 Lakh  
Mechanical Engineering Bn. C/o 56, APO, Agra.
62. Sh. B.L.Meena, Sr.DEN, Southern Rly. Mysore Charge sheet filed. Rs. 51.59 Lakh
63. Sh.S.P. Kansal, Asstt. Excise & Taxation Recommended for RDA. NA  
Commissioner (HQ), UT/CHG
64. Sh.Amresh Jain, Deputy Commissioner Sanction for prosecution is awaited. NA  
of Customs, Ludhiana
65. Sh.Arun Kumar Singhal, Inspector Central Case closed. NA  
Excise (Preventive) Chandigarh-I,  
Commissionerate CR Building, Sec-17, Chandigarh.
66. Sh. Jagtar Singh Xen, Water Suply, Northern Case closed. NA  
Railway Baroda House, New Delhi.
67. Sh. Raj Pal Singh, Commissioner of Income Case closed. NA  
Tax (Appeal), Ahmedabad
68. Sh. Dharam Pal, Sub-Divisional Officer, Recommended for RDA Major. NA  
Deptt. of Telecom Hoshiarpur

69. Shri Bharat Lal, General Manager (R&SM), Charge sheet filed. Rs. 23.25 Lakh  
Bhilai Steel Plant, Bhilai (Chhattisgarh)
70. Shri Jag Mohan Jain, Chief Fire Manager, Charge sheet filed. Rs. 23.62 Lakh  
Bhilai Steel Plant, Bhilai (CG)
71. Shri H.S.Sharma, Superintending Engineer Sanction for prosecution is awaited. -  
(Civil), BSNL, Jabalpur
72. A. K.Kohli, formerly working as Garrison Charge sheet filed Rs.64.49 Lakh  
Engineer (E&M) Military Engineering Service,  
Secunderabad. presently Electrical Inspector,  
Northern Command, Udhampur.
73. P.Sivaram Prasad, Dy.FA&CAO, (Budget), Pending RDA. -  
South Central Railway, Secunderabad.
74. Smt.K. Mythili Rani, IRS,Commissioner Charge sheet filed Rs.242.50 Lakh  
(Appeals), Income Tax, Hyderabad.
75. Dr. Goutam Roy, Sr. Divl. Medical Officer, Case closed N.A.  
Naihati, E. Railway.
76. Shri Ashim Sarkar, Asstt. Clerk, Gr. I, Charge sheet filed. Rs 17.47 Lakh  
Food Corporation of India, Siliguri.
77. Shri Sambhu Nath Bhattacharyya, Record Clerk, Recommended for RDA. N.A.  
New India Insurance Co. Ltd.
78. Shri Sudhir Sarkar, Telephone Supervisor, Recommended for RDA . N.A.  
BSNL, Gangtok, Sikkim.
79. Shri Balbir Singh, Executive Engineer, Recommended for RDA. N.A.  
Public Work Department, Port Blair.
80. Shri S.C. Jain, Director (Finance), Charge sheet filed. Rs.64.27 Lakh  
Manganese Ore India Ltd., Nagpur.
81. Shri Sayed Altaf, Travelling Ticket Charge sheet filed. Rs.19.34 Lakh  
Inspector, Central Railway, Nagpur.
82. Shri V.K.Verma, Chief Permanent Way Charge sheet filed. Rs.12.92 Lakh  
Inspector, Central Railway, Kalmeshwar,  
Dist.Nagpur.
83. Shri Seshrao Ingle, Asstt. Commissioner Charge sheet filed. Rs.30.24 Lakh  
of Income Tax, Aurangabad.
84. Shri B. S. Kate, the then Asstt. Engineer Charge sheet filed. in the Court Rs. 12.46 Lakh  
Constructions, Central Railway, Bhopal. on 24.12.2002. Judgment has been  
pronounced by the Court of Spl.  
Judge, Bhopal on 31/7/2004. The  
Court found accused guilty and  
imposed 4 years RI and fine of

Rs. 50,000/-.

85. Sh. H.P. Shukla, Director, IIHT, Jodhpur Charge sheet filed Rs. 21.44 Lakh
86. Sh. Om Bansal, LDC, O/o Addl. Commissioner Charge sheet filed Rs. 25 Lakh  
of Income Tax, Udaipur
87. Shri Y.V. Jain, CWE, Air Force Bikaner Charge sheet filed Rs.11.83 Lakh
88. Sh. Bal Kishan, Dy. GM (City), BSNL, Jodhpur Sanction for prosecution is awaited N.A.
89. Virender Singh, Project Director, Charge sheet filed. Rs. 86.55 Lakh  
TCIL, New Delhi.
90. Ashok Kumar Raswant, Meter Reading Inspr., Chargesheet filed. Rs. 19.13 Lakh  
Delhi Vidyut Board
91. Ashok Mehta, Asstt Zonal Inspr, MCD, Sanction for prosecution is awaited N.A.  
Geeta Colony, Delhi
92. Dr. Santosh Kumar Jha, Medical Officer, Chargesheet filed. Rs. 15.22 Lakh  
Composite Hospital, BSF Academy  
Tekanpur (M.P.)
93. Shri S.Malaichamy, IAS (AGMU-71) Charge sheet filed. Rs.123.86 Lakh  
MD. Khadi Gram Uodyog. Delhi
94. Balwan Singh, JE, Sub-Division, Charge sheet filed. Rs. 4.61 Lakh  
S.N. Puri, CPWD, N. Delhi.
95. 1. Pawan Kumar Gupta, JE, Municipal Recommended for RDA Minor N.A.  
Corporation of Delhi, Subash Nagar New Delhi
2. Smt. Veena Rani, Trained Graduate Teacher,  
Govt. Girls Senior Secondary School,  
Mangolpuri, Delhi
96. R.P. Sharma, Assistant Chief Intelligence Case closed N.A.  
Officer, Intelligence Bureau, 5, Moti Lal  
Nehru Place, Akbar Road, New Delhi
97. Mange Ram, Head Clerk, O/o Sub-Divisional Case closed N.A.  
Magistrate (South ), Election Office,  
M.B. Road, Saket, New Delhi.
98. Santosh K. Chaudhary, Asstt. Director, Recommended for RDA (Minor). N.A.  
N.C.R.B., New Delhi.
99. A.K. Singh, Retd. Commandant General, Case closed , accused N.A.  
Home Guards & Civil Defence, Delhi died during investigation

100. P.K.Rajeevan, Manager (Civil), National Recommended for RDA Major. Nil  
Thermal Power Corporation (NTPC), Koldar,  
Himachal Pradesh (formerly Dy.Manager(Civil),  
NTPC, Kayamkulam, Kerala
101. K.G.Rajagopal, Manager, Civil Construction Charge sheet filed. Rs.11.01 Lakh  
Deptt., NTPC, Kayamkulam, Kerala
102. Sh. B.K. Srivastava, Chief Engineer (Civil), Case closed. N.A.  
Oil and Natural Gas Corporation,  
Surat, Gujarat
103. Sh. M.K. Aswani, Assistant, Kpt, Charge sheet filed Rs. 14.27 Lakh  
Gandhidham, Gujarat
104. Sh.Manoj K. Bhambhani, Ldc, Customs, Charge sheet filed. Rs. 7.84 Lakh  
Kandla, Gandhidham, Gujarat
105. Sh. Kb Bhagchandani, Inspector, Charge sheet filed. Rs.32.85 Lakh  
Central Excise & Customs, Ahmedabad.
106. Rohit Sehgal, Area Manager, Indian Charge sheet filed. Rs.75.76 Lakh  
Airlines Ltd. Kuwait.
107. Sh.Anand Mohan Sharan, IAS(HR: 1990), the Sanction for prosecution is awaited. N.A.  
then Commissioner, (I&D) Delhi  
Development Authority, New Delhi
108. Sh. Tribhuvan Singh, Chief Architect, Sanction for prosecution is awaited. N.A.  
New Delhi Municipal Corporation.
109. Sh.Gopal Chandra Nanda, Research Officer, Closed N.A.  
Central Research Institute of  
Ayurveda, Bhubaneswer
110. Shri T.P. Tripathi, Branch Manager, Charge sheet filed. Rs.12.20 Lakh  
Central Bank of India, Salempur  
Branch, Distt. Deoria.
111. Shri T.N. Kapoor, Sr. Section Engineer, Charge sheet filed. Rs. 10.95 Lakh  
(Planning), O./o Divisional Raialway  
Manager, Engineering, Northern Railway,  
Lucknow.
112. Sri L.Pulla Rao, Inspector, Income Tax, Charge sheet filed. Rs.7.05 Lakh  
Tanuku, West Godawari District.
113. Sri Birendra Kumar, Assistant Accounts Recommended for RDA. N.A.  
Officer, Internal Audit Office of  
Principal Accountant General, Ranchi.
114. K.V.Bhubala Rao, Appraiser, Chennai Recommended for RDA. N.A.  
Customs, Chennai.
115. Smt Valambal, Asst. Commissioner (P&V), Case closed. N.A.

Commissionerate II, Surat

116. S. Ramaiah, Technician, Bharat Petroleum Case closed N.A.  
Corporation Ltd., Trichy
117. Narayansamy, Preventive Officer, Recommended for RDA Major. N.A.  
Customs House, Chennai
118. Shri Surjit Kumar Mitra, Dy. Chief Sales Recommended for RDA. N.A.  
Manager, SECL, HQ, Bilaspur
119. D.J.Prabhakar Anand, Income Tax Officer, Charge sheet filed Rs. 6.78 Lakh  
Ward-II, Kurnool.
120. S.Surender, Postman, Musheerabad, Hyderabad. Charge sheet filed. Rs.6.48 Lakh  
121. Shri Sukumar Pal, SDE (Cable Charge sheet filed Rs 21.09 Lakh  
Construction), BSNL.
122. Shri Dilip Kumar Mondal, Superintendent, Charge sheet filed. Rs 47.55 Lakh  
Central Excise, Bamboo Villa, Kolkata.
123. Mohd. Iqbal Ansari S/o Mohd. Aziz, Recommended for RDA. N.A.  
Superintendent, Central Excise &  
Customs, Nagpur.
124. Shri Sarjan Singh, Supdtg. Engineer Case closed N.A.  
(Electrical), Central Public Works  
Department., Nagpur.
125. Shri I.S. Bhatia, the then Development Charge sheet filed. Rs. 20.71 Lakh  
Officer, United India Insurance Co.  
Ltd., Indore.
126. Sh. Ramesh Chand Sharma, Clerk-cum-Cashier, Recommended for RDA. N.A.  
State Bank of Bikaner and Jaipur, Chittorgarh
127. Sh. Mangilal, Regular Mazdoor 19, FAO, Jodhpur Recommended for RDA. N.A.
128. C.K.Jain, Sr.Scientific Officer, Central Sanction for prosecution is awaited N.A.  
Forensic Science Laboratory, New Delhi
129. A.K. Sumsuddin, Dy. Chief Controller, Charge sheet filed. Rs. 12.80 Lakh  
Explosive, Cochin
130. 1.Rashid Ali, P.N. Supdt. of Central Case closed. N.A.  
Excise & Customs.
131. Shri M.P. Singh, D.E. (T), BSNL, Gaya Prosecution sanction is awaited. N.A.
132. Sh. S. Siddalinga Swamy, Managing Director Charge sheet filed Rs.43.58 Lakh  
(Executive), Hindustan Machine Tool,  
Bangalore.
133. Sh. E.S. Ashok, Stenographer, Recommended for RDA. N.A.

All India Radio, Bangalore

134. Sh. P.K. Bose, General Manager, Indian Telephone Industries, Bangalore Recommended for RDA. N.A.
135. Sh. K.L. Rao, Asstt. Garrison Engineer, Bangalore Charge sheet filed Rs. 7.24 Lakh
136. Sh. M.F. Wani, Asstt. Enforcement Officer, Srinagar. Charge sheet filed Rs 27.16 Lakh
137. Sh. Madan Singh, D.E.(Rural),BSNL, Jhunjhunu. Recommended for such action N.A.
138. Sh. O.P. Mishra, Store Supdt. Central Government and Health Services, Jaipur. Recommended for RDA N.A.
139. R.L. Meena, Jt. Director General of Foreign Trade, Jaipur Prosecution sanction is awaited N.A.
140. Sh. G.L. Gupta, Administration Officer, Nation Insurance Complany Limited, Regional Office, Jaipur Prosecution sanction is awaited N.A.
141. Shri Ram Badan Singh Sr. TOA, Bharat Sanchar Nigam Limited, Biharsharif. Charge sheet filed. Rs.27.61 Lakh
142. Sri Ram Sidhar, Stock Verifier, Northern Railway, Lucknow. Recommended for RDA N.A.
143. Sri Dhanesh Prasad, Gr.-III Clerk, O/o. Project Officer, Sayal `D`, Sayal, Bhurkunda, Hazaribagh. Charge Sheet filed. Rs. 34.11 Lakh
144. S. Neethipathi, Asst.Manager, Indian Oil Corporation, Chennai. Recommended for RDA. N.A.